

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.107

IB- 953 /(ND)/2020

IN THE MATTER OF:

NIMIT SONI

Vs.

Grade Entertainments (P) Ltd

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION :

U/s. 9 of IBC, 2016

Order delivered on 15.4.2021

CORAM:

**SHRI P.S.N. PRASAD,
HON. MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
HON. MEMBER (TECHNICAL)**

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

ORDER

Heard the submissions made by the Counsel for the Operational Creditor as well as the Counsel for the Corporate Debtor. The Counsel for the Operational Creditor has prayed for grant of time.

The matter is now posted for hearing on 25th May, 2021.

- Sd-

**(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)**

- Sd-

**(P.S.N. PRASAD)
MEMBER (JUDICIAL)**

Surjit